

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A. NO. 104 OF 2019&
IA NO. 454 OF 2019, IA NO. 1058 OF 2019**

Dated: 27th May, 2019

In the matter of:

M/s. Swasti Power Engineering Ltd.

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **25.07.2019.**

Court Master/PS

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